

Shri T. T. Krishnamachari: The only change that I am aware of is that Government are no longer interested in the distribution of super phosphates. I do not know whether the Food and Agriculture Ministry has found it necessary to examine the utility of State-trading in respect of fertilisers consequent on S'ndri factory going into production.

Shri A. C. Guba: Is it not true that the State-trading Committee has also recommended State-trading as regards the export of jute goods, and if so whether the Government have examined the question and taken any decision?

Shri T. T. Krishnamachari: The report of the State-trading Committee is a public document. The recommendations made are there and cannot be the subject of any hypothetical question. As I have said, the question of falling markets is the thing which has mainly deterred the Government from consideration of this particular matter and other matters ancillary to it.

Pandit Munishwar Datt Upadhyay: May I know whether the claim of the Central Tractor Organisation that the reclamation of land by these tractors would increase the production of food-grains by 10 maunds per acre at least is true and whether that has been achieved? I understand that four lakh acres have been reclaimed and ploughed by these tractors.

Shri T. T. Krishnamachari: I do not think the Central Tractor Organisation engages in trading; in any event, that question should be directed to the proper quarter.

Shri K. P. Tripathi: In view of the fact that Government are considering falling markets and later developments, may I know whether Government are considering any form of State-trading in regard to the industry of tea for internal consumption markets?

Shri T. T. Krishnamachari: At present I am innocent of any such idea.

IMPORT OF COCA-COLA MATERIALS

331. Prof. Agarwal: (a) Will the Minister of Commerce and Industry be pleased to state what was the amount of dollar exchange which was spent during 1951-52 in importing Coca Cola materials from U.S.A.?

(b) Who are the main share-holders of the firm which is manufacturing Coca Cola in India?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) \$121,300-00.

(b) **Shri Mohan Singh and Shri Daljit Singh:** Government understand that there are two shareholders. The names are, subject to correction, Shri Mohan Singh and Shri Daljit Singh.

Prof. Agarwal: May I know whether there is an American capital also invested, or is it only Indian capital?

Shri T. T. Krishnamachari: So far as Government information goes, they have no knowledge of any American capital being invested.

Prof. Agarwal: Is there any contract about the import of Coca-cola material for a number of years on behalf of the Government of India?

Shri T. T. Krishnamachari: I do not think that it is the practice of the Government to enter into contract to allow import over a period of years. It may be that there may be an understanding; but Government do not enter into contracts of this nature.

Shri T. N. Singh: May I know if any payments are made for the use of their processes to American firms, namely royalties, etc.?

Mr. Chairman: Does it relate to coca-cola or something else?

The Minister of Beverage and Expenditure (Shri Tyagi): There is no process; it is only drinking.

Shri T. T. Krishnamachari: I have not got the information. If the hon. Member would put down a question, I will try to investigate and find out.

Shri Dabhi: May I know the special need of the country which is being fulfilled by coca-cola?

Shri Natesan: Normally it is difficult for importers to get dollars. May I know how it has been possible for coca-cola dealers to get so much dollars for the import of coca-cola?

Shri T. T. Krishnamachari: Sometimes I do also wonder in the same way as the hon. Member.

Shri Sarvagadhar Das: May I know how much does this import of coca-cola materials from America, over which hundreds of thousands of dollars of foreign exchange are used, contribute to the food requirements of the country?

Shri T. T. Krishnamachari: I have not applied my mind to that aspect of the problem.

Shri Goshome: May I know the quantity of coca-cola now manufac-

tured in India and whether the Government have made any enquiry as to whether it affects the aerated water produced in India?

Shri T. T. Krishnamachari: The quantities vary from month to month. I can give the latest figures. In the Delhi factory, in September, 1952, 24,936 dozens were produced. In the Bombay factory, in September, 53,064 dozens were produced. So far as the other aspect of the question is concerned, I am not in a position to answer.

Shri N. Sreekantan Nair: May I know whether any Rajpramukh is associated with this investment?

Shri T. T. Krishnamachari: I do not think the Commerce and Industry Ministry is interested in Rajpramukhs.

Shri K. K. Basu: May I know whether it is a partnership firm or a joint stock company? If so, Government can easily ascertain who the shareholders are and whether any American capital is there.

Shri T. T. Krishnamachari: I have given information to the best of the knowledge of the Government in this particular matter. As a matter of fact, if, as the hon. Member mentions, it is a joint stock firm, it is quite easy for any hon. Member to go to the Registrar of Joint Stock Companies and find out the shareholders.

Pandit K. C. Sharma: Is it not a fact that my hon. friend's predecessor opened the Delhi coca-cola factory and thereby got the Government interested in the matter?

Mr. Chairman: That does not arise. Next question.

Shri Jhunjhunwala: May I ask one question, Sir? Is this article on the list of luxuries or necessities?

Shri T. T. Krishnamachari: It is as the hon. Member thinks. It is purely subjective.

Shri Jhunjhunwala: I want to know whether the hon. Minister thinks it is an article of luxury or necessity, according to which licences are issued.

Shrimati Sacheta Kripalani: Is the Maharaja of Patiala in any way connected with this firm?

Shri T. T. Krishnamachari: I have no information.

Shri B. S. Murthy: May I know whether it is in the contemplation of the Government to give less dollars for this in future?

Shri T. T. Krishnamachari: Government determine the amount of dollars available for each industry according to the exigencies at the time when they determine that. If more dollars are available, more people have it; if less dollars are available, somebody suffers for it; there is a cut.

Mr. Chairman: Next question.

Shri Gadgil: May I ask one question, Sir? Is it the policy of the Government to encourage industries in India the raw material for which comes from the dollar area?

Shri R. B. Shah: On a point of order, Sir, you have called the other question.

Shri T. T. Krishnamachari: Yes, Sir; sometimes an industry is necessary. It all depends on the merits of each particular case.

Mr. Chairman: Next question

HOUSING SCARCITY

Shri S. C. Samanta: Will the Minister of Works, Housing and Supply be pleased to state:

(a) what steps Government have taken or propose to take to meet the acute housing scarcity in India since the formation of a separate Ministry for Housing; and

(b) whether non-official organisations are coming forward to help Government in the matter?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) The acute housing scarcity which prevails in India affects a wide range of people from the middle-class persons in Urban areas, through industrial labour to the population in rural areas. It is obviously not possible to claim that steps have yet been taken to meet the entire problem. To begin with, however, Government has drawn up the Subsidised Industrial Housing Scheme, a copy of which was laid on the Table of the House on 13th November 1952 in reply to question No. 250.

This envisages the construction of houses for industrial workers by the State Governments, private employers and workers' co-operatives. Consideration is also being given to the question of slum-clearance, aiding the construction of houses for the low income-groups and reducing the cost of construction generally.

(b) Yes. Non-official organisations and private individuals are sending in for examination their ideas and suggestions on how best to meet the acute shortage of housing in the country.

Shri S. C. Samanta: May I know, Sir, whether Government has taken steps